

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL Nos. 235 & 292 of 2013

Dated : 30th November, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

APPEAL No. 235 of 2013

**Gujarat Urja Vikas Nigam Ltd. Appellant(s)
Versus
Gujarat Electricity Regulatory Commission & Anr.
..... Respondent(s)**

**Counsel for the Appellant(s): Ms. Anushree Bardhan
Ms. Poorva Sahegal**

Counsel for the Respondent(s):

APPEAL No. 292 of 2013

**_Millenium Synergy (Gujarat) Pvt. Ltd. Appellant(s)
Versus
Gujarat Electricity Regulatory Commission & Ors.
..... Respondent(s)**

**Counsel for the Appellant(s):
Counsel for the Respondent(s): Ms. Anushree Bardhan
Ms. Poorva Sahegal**

ORDER

Post these matters for hearing on **10.12.2014.**

**(Rakesh Nath)
Technical Member
Vt/ts**

**(Justice M. Karpaga Vinayagam)
Chairperson**